

(b) if so, the stage at which the matter stands at present?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir.

(b) Does not arise.

Visit of Expert Team to Garhwal Region

6125. SHRI C.M. NEGI: Will the PRIME MINISTER be pleased to state:

(a) whether any expert team of the Planning Commission has ever visited the Garhwal region of Uttar Pradesh;

(b) if so, the details thereof and the recommendations made by them for the economic development of these mountainous districts;

(c) if not, whether the Planning Commission are aware of the peculiar problems of Garhwal Region; and

(d) if so, the short term and long term measures contemplated for the economic development of these districts and to remove unemployment?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Teams have been visiting Garhwal Region from time to time.

(b) The question does not arise.

(c) The Planning Commission is aware of the problems of the Hill Regions of Uttar Pradesh. In order to strengthen and supplement the efforts being made by the concerned State Govt., the Hill Area Development Programme (HADP) was mooted by the Central Govt. However, the responsibility for bringing about faster economic development rests with the State Government.

(d) Beside various development programmes in different sectors of the State economy, to generate employment opportunities in hill areas including Pauri and Tehri Garhwal, there are special employment-oriented programmes in rural and urban areas, as also employment oriented education for promotion of technical skills of people through strengthening of polytechnics/rural polytechnics, ITIs/branch ITIs and modernisation of trades and introduction of new trades suitable for hills.

Apart from above schemes/programmes, emphasis under industrial sector has been directed towards development of small scale, village and cottage industries, electronics, pharmaceuticals, herb-based units, fruit and vegetable processing units, wool and sericulture industry, which directly generate employment opportunities. Tourism has been recognised as an industry which adds employment opportunities for local people. Employment service is being provided through different employment offices/job development units and coaching-cum-guidance centres. In the Eighth Plan, the Central thrust will be on the critical objective of employment generation, particularly in the backward, including hill areas.

[*Translation*]

Non-Implementation of Court Orders by Ordnance Factory Board

6126. SHRI BABURAO PARANJPE: Will the PRIME MINISTER be pleased to state:

(a) whether the Madhya Pradesh High Court gave its decision on 4 April, 1983 in favour of Class III employees regarding transfers in Case Nos. 174/1981 and C/1982 and the said order was upheld by the Supreme Court vide case No. CA/441/1981 and confirmed again on 28 March, 1987; and